

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated Guwahati, the 06th June, 2024

In the interest of smooth functioning of the Sections and for maintaining discipline in office administration, it is hereby notified to all stake holders that henceforth:-

- 1) All Condonation matters pertaining to Second Appeal cases are to be shifted from Civil Appeal (FA) Section to Civil Appeal (SA) Section;
- 2) The Condonation matters pertaining to Second Appeal cases from the Hon'ble Courts be sent to Civil Appeal (SA) Section; and
- 3) The Condonation matters pertaining to Second Appeal cases are to be sent for listing by the Civil Appeal (SA) Section to the Bench Section.

This Notification shall come into force with immediate effect.

By Order,

Sd./- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC. III-07/2024/ 2396 - 2421 / G Dated the 6th June, 2024.

Copy to:-

1. The Registrar (Vig./ Admin./ Estt.(i/c)), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
11. The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
12. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Gauhati High Court Notice Boards.

REGISTRAR (JUDICIAL)

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06.06.24